

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 731/TT/2020

- Subject:** : Petition for determination of transmission tariff from COD to 31.3.2019 for **Asset-1:** OPGW link for Betul-Khandwa under Central Sector, **Asset-2:** OPGW link (125 km) for Mauda-Wardha under Central Sector, **Asset-3:** 6 no. OPGW link (92.66 km) under State Sector **Asset-4A:** 3 no. OPGW link (656.926 km) under Central Sector, **Asset-4B:** OPGW link for Korba-Birsinghpur under Central Sector, **Asset-5A:** OPGW link (15.462km) for 400 kV Xeldom-Madgaon under State sector, **Asset-5B:** OPGW link for 400 kV Vapi-Magarwada under Central Sector and **Asset-6:** 9 no. of OPGW link under State Sector- OPGW link (169 km) for associated “Establishment of Fibre Optic Communication System under Master Communication Plan (Additional Requirement) in the Western Region”.
- Date of Hearing** : 24.9.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Madhya Pradesh Power Management Company Limited and 10 others
- Parties Present:** : Ms. Poorva Saigal, Advocate, MPPTCL
Ms. Tanya Sareen, Advocate, MPPTCL
Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Vincent D Souza, MPPTCL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.



2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

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(V. Sreenivas)
Deputy Chief (Law)